

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. 439/93

~~F.A. No.~~

DATE OF DECISION 16/9/1993

Shri Khushalbhai Chhaganbhai Petitioner
Vaghela,

Mr. M. N. Popat Advocate for the Petitioner(s)

Versus

Union of India & Anr. Respondent

Mr. Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. V. Radhakrishnan : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

: 2 :

Shri Khushalbai Chhaganbhai Vaghela,
Plot No.142, Town Planning Scheme,
Near Old Water Tank, Kalot,
District: Mehsana

: Applicant

(Advocate : Mr.M.N.Popat)

Versus

1. Union of India, Through:
Shri A.J.Pawar,
Regional Director,
Gujarat Regional Office,
Employees' State Insurance Corporation,
Ashram Road, Ahmedabad.
2. Mr.M.P.Rami,
Manager, Office and Field
Insurance Inspector,
8/Puja Flats, Himatlal Park,
Azad Society, Ambawadi,
Ahmedabad.
(Advocate: Mr.Akil Kureshi)

: Respondents

ORAL JUDGMENT

IN

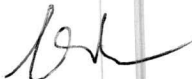
O.A./439/93


Date:16/9/1993

Per: Hon'ble Mr. N.B.Patel

: Vice Chairman

We find no ground to interfere with the suspension order at least at this stage. Hence, the application is summarily rejected. However, since the applicant is under suspension pursuant to the order dated 23.3.1993, the respondents are directed to conclude the inquiry against the applicant as expeditiously as possible, preferably within four months from today.


(V. Radhakrishnan)
Member (A)


(N.B. Patel)
Vice Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Application No. 09/439/93 of 199

Transrer Application No. — Old writ Pet. No.

C E R T I F I C A T E

Certified that no further action is required to be taken
and the case is ift for consignment to the Record Room (Decided).

Dated : 05/10/93

Countersigned :

[Signature]
05-10-93

92 Section Officer/CS1 Court Officer

Sign. [Signature] of the Dealing Assistant.

